

SHRI B. K. DASCHOWDHURY I introduce the Bill,

Bill further to amend the Constitution of India "

The motion was adopted

14.35 hrs

SHRI S. M. SIDDAYYA I introduce the Bill,

CONSTITUTION (AMENDMENT)
BILL†

(Insertion of new article 339A)

SHRI S. M. SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. DEPUTY SPEAKER The question is .

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI S. M. SIDDAYYA I introduce the Bill

CONSTITUTION (AMENDMENT)
BILL†

(Amendment of articles 15, 16 etc)

SHRI S. M. SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. DEPUTY SPEAKER The question is

"That leave be granted to introduce a

PREVENTION OF CONVERSION
BILL†

श्री जगन्नाथ राव जोशी (शाजापुर) मैं प्रस्ताव करता हूँ

"कि प्रवचनको के धर्म परिवर्तन को निर्बन्धित करने वाले विधेयक को पुर.स्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill to restrict the conversion of religion of minors "

The motion was adopted

श्री जगन्नाथ राव जोशी मैं विधेयक पुर - स्थापित करता हूँ।

HINDU SUCCESSION (AMEND-
MENT) BILL*

(Insertion of new section 24 i)

श्री जगन्नाथ राव जोशी (शाजापुर) मैं प्रस्ताव करता हूँ :

' कि हिन्दू उत्तराधिकार अधिनियम, 1956 का धोर गंभीर बन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय।

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